GOVERNMENT OF INDIA MINISTRY OF POWER LOK SABHA UNSTARRED QUESTION NO.887 ANSWERED ON 21.07.2022

TARGETS UNDER UDAY

887. DR. DNV SENTHILKUMAR. S.:

Will the Minister of POWER be pleased to state:

- (a) the details of targets mandated under Ujwal DISCOM Assurance Yojana (UDAY) for Aggregate Technical & Commercial (AT&C) losses and ACS (Average Cost to Supply) ARR (Average Revenue Realised gap and the achievement made by different State Discoms since joining the UDAY to so far including Tamil Nadu;
- (b) the details of outstanding debts of Discoms since launching of UDAY, State-wise including Tamil Nadu;
- (c) the details of the States who did not join the UDAY;
- (d) the details of the Capital Expenditure for the generation and distribution spent by UDAY and NON-UDAY States since the launch of the yojana;
- (e) whether taking seventy five per cent of debt by States affects State finances and if so, the manner in which Union Government helps the States for managing the finances;
- (f) whether there is any performance linked grants for best performing States and if so, the details thereof; and
- (g) whether States are taking over Discoms debt included in States borrowing limit of three percent of GSDP (Gross State Domestic Product) and if so, the details thereof?

ANSWER

THE MINISTER OF POWER AND NEW & RENEWABLE ENERGY

(SHRI R.K. SINGH)

(a): UDAY was launched with an overall aim of operational and financial turnaround of State owned Distribution Utilities (DISCOMs) through efficiency improvements and financial restructuring in Generation, Transmission and Distribution Sectors. As a result, State Power Distribution Utilities have reported improvement which include (i) Reduction in Aggregate Technical & Commercial (AT&C) losses from 23.70% in FY 16 to 20.93% in FY 20; and (ii) Reduction of Average Cost of Supply (ACS) – Average Revenue Realised (ARR) gap from Re.0.48 per kWh in FY 16 to Re.0.30 per kWh in FY 20. The details of the performance of the States including Tamil Nadu on AT&C loss and ACS-ARR gaps are enclosed as Annexure-I and Annexure-II respectively.

- (b): State-wise details of total borrowings from FY 2015-16 till FY 2019-20 are given at Annexure-III.
- (c): All States and UTs, except the States of Odisha & West Bengal and UTs of Delhi & Chandigarh, joined the UDAY scheme.
- (d): UDAY was a reforms based scheme with no financial implications on the Government of India. The scheme did not envisage any financial assistance for Infrastructure creation under Distribution and Generation.
- (e): Recognising that the liabilities of the State owned Utilities are the contingent liabilities of the States themselves, UDAY envisaged the States taking over of 75% of the debt of the DISCOMs as on 30.09.2015 by issuing State Development Loan (SDL) Bonds, to which extent, the Government of India provisioned relaxation of borrowing limits placed under FRBM Act to the States. The States however bear the interest costs of these Bonds along with principal repayments.
- (f): Based on the performance of the States under UDAY, under Integrated Power Development Scheme (IPDS), sanctions worth Rs. 834.41 crore were accorded to 12 States as financial assistance to procure 41.51 lakh Smart meters. Details are annexed as Annexure IV.
- (g): Government of India has recently decided to provide performance based additional borrowing space of 0.50 % of Gross State Domestic Product (GSDP) to States on certain performance criteria linked to operational efficiency and financial sustainability of DISCOMs. This provision of annual borrowing is in addition to the regular borrowing limit of 3% of GSDP by the State Governments.

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF UNSTARRED QUESTION NO. 887 ANSWERED IN THE LOK SABHA ON 21.07.2022

State-wise and Year-wise details of AT&C Losses (in percentage)

	2015-16	2016-17	2017-18	2018-19	2019-20
State Sector	24.04	24.05	22.15	22.57	21.73
Andaman & Nicobar Islands	-		19.34	23.39	22.71
Andhra Pradesh	10.36	13.77	14.26	25.67	10.77
Arunachal Pradesh	54.58	53.64	58.36	55.50	45.71
Assam	26.02	20.11	17.64	20.14	23.37
Bihar	43.30	43.34	33.51	33.30	40.38
Chandigarh (Non-Uday UT)			4.00	4.21	4.60
Chhattisgarh	22.10	23.87	22.50	29.81	23.68
Dadra & Nagar Haveli			6.55	5.45	3.56
Daman & Diu			17.01	6.19	4.07
Goa	19.77	24.33	13.52	15.69	13.99
Gujarat	16.23	14.42	12.96	13.99	11.95
Haryana	29.27	26.42	21.78	18.08	18.19
Himachal Pradesh	9.68	11.48	11.08	12.46	11.68
Jammu & Kashmir	58.75	59.96	53.67	49.94	60.46
Jharkhand	33.34	35.95	32.48	28.60	36.96
Karnataka	17.13	16.84	15.61	19.83	17.59
Kerala	12.40	13.42	12.81	9.10	14.47
Lakshadweep			19.15	23.33	14.28
Madhya Pradesh	27.37	26.80	30.51	36.64	30.38
Maharashtra	21.74	22.84	14.38	16.23	19.92
Manipur	31.72	33.01	27.50	38.17	20.27
Meghalaya	45.98	38.81	41.19	35.22	34.32
Mizoram	35.18	24.98	22.44	16.20	20.66
Nagaland	33.44	38.50	41.36	40.06	52.93
Odisha (Non-Uday State)	38.60	37.19	33.59	31.55	28.94
Puducherry	22.43	21.34	19.19	19.77	18.45
Punjab	15.88	14.46	17.31	11.28	14.35
Rajasthan	31.59	27.33	24.07	28.25	29.85
Sikkim	43.89	35.62	32.48	41.83	28.88
Tamil Nadu	16.83	18.23	19.47	17.86	15.00
Telangana	14.01	15.19	19.08	17.80	21.54
Tripura	32.68	31.79	30.31	35.49	37.85
Uttar Pradesh	39.76	40.91	37.80	33.19	30.05
Uttarakhand	18.01	16.68	16.34	16.96	20.35
West Bengal (Non-Uday State)	28.08	27.83	26.69	23.00	20.40
Private Sector	12.44	10.80	9.36	8.28	8.00
Delhi	12.44	10.80	9.93	9.17	8.19
Gujarat			6.53	5.20	4.59
Maharashtra				8.20	9.52
Uttar Pradesh			9.08	9.36	9.76
West Bengal			10.74	8.95	9.06
Grand Total	23.70	23.66	21.50	21.74	20.93

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF UNSTARRED QUESTION NO. 887 ANSWERED IN THE LOK SABHA ON 21.07.2022

ACS-ARR Gap on Tariff Subsidy Received Basis (Rs./kWh)

	2015-16	2016-17	2017-18	2018-19	2019-20
State Sector	0.50	0.39	0.32	0.54	0.35
Andaman & Nicobar Islands			19.86	19.47	19.58
Andhra Pradesh	0.80	0.52	0.09	2.67	(0.19)
Arunachal Pradesh	0.49	3.65	4.64	4.27	4.92
Assam	0.23	0.06	(0.32)	(0.32)	(0.36)
Bihar	0.46	0.51	0.68	0.61	0.92
Chandigarh (Non-Uday UT)			(1.64)	(0.26)	(0.82)
Chhattisgarh	(0.01)	0.21	0.23	0.45	0.17
Dadra & Nagar Haveli			0.01	(0.02)	(0.03)
Daman & Diu			(1.38)	(0.61)	(0.30)
Goa	0.71	0.70	(0.06)	0.39	0.60
Gujarat	(0.02)	(0.05)	(0.06)	(0.02)	(0.06)
Haryana	0.16	0.04	(80.0)	(0.05)	(0.06)
Himachal Pradesh	(0.31)	0.18	0.03	(0.09)	(0.02)
Jammu & Kashmir	3.00	2.65	1.85	1.72	2.03
Jharkhand	0.93	1.39	0.16	0.58	0.87
Karnataka	0.01	0.29	0.30	0.24	0.39
Kerala	0.30	0.62	0.32	0.05	0.10
Lakshadweep			19.11	20.30	18.22
Madhya Pradesh	0.87	0.18	0.78	1.29	0.69
Maharashtra	0.21	0.06	(0.13)	(0.19)	(0.19)
Manipur	0.02	0.06	(0.02)	0.34	80.0
Meghalaya	0.82	1.66	1.16	0.85	1.80
Mizoram	2.06	2.12	(1.30)	1.18	(1.94)
Nagaland	0.20	0.81	0.81	4.09	5.62
Odisha (Non-Uday State)	0.39	0.38	0.32	0.60	0.34
Puducherry	(0.02)	0.03	(0.02)	0.13	0.97
Punjab	0.53	0.65	0.48	(0.07)	0.17
Rajasthan	1.83	0.50	(0.09)	0.06	0.31
Sikkim	2.09	1.20	0.25	0.02	0.54
Tamil Nadu	0.67	0.50	0.89	1.32	1.27
Telangana	0.74	1.23	1.12	1.38	1.09
Tripura	0.42	(0.15)	(0.09)	(0.06)	0.43
Uttar Pradesh	0.29	0.33	0.45	0.54	0.34
Uttarakhand	0.10	0.24	0.18	0.38	0.38
West Bengal (Non-Uday State)	(0.04)	0.04	(0.02)	(0.01)	(0.12)
Private Sector	(0.10)	(0.16)	(0.44)	(0.38)	(0.48)
Delhi	(0.10)	(0.16)	(0.19)	(0.26)	(0.37)
Gujarat			(0.50)	(0.26)	(0.52)
Maharashtra				(0.15)	(0.22)
Uttar Pradesh			(1.34)	(0.97)	(0.69)
West Bengal			(0.93)	(0.99)	(0.94)
Grand Total	0.48	0.37	0.28	0.49	0.30

ANNEXURE REFERRED TO IN REPLY TO PART (b) OF UNSTARRED QUESTION NO. 887 ANSWERED IN THE LOK SABHA ON 21.07.2022

State-wise details of Total Borrowings

Rs. crore

					Rs. crore
	As on March 31,				
	31, 2016	31, 2017	31, 2018	31, 2019	2020
State Sector	4,13,058	4,10,897	4,49,476	4,75,240	4,87,000
Andaman & Nicobar Islands	0	0	0	0	0
Andaman & Nicobar PD	0	0	0	0	0
Andhra Pradesh	15,690	13,274	15,387	18,023	26,811
APEPDCL	4,690	3,134	3,485	4,422	6,374
APSPDCL	11,000	10,140	11,903	13,601	20,436
Arunachal Pradesh	0	0	0	0	0
Arunachal PD	0	0	0	0	0
Assam	2,603	3,016	3,518	3,787	2,429
APDCL	2,603	3,016	3,518	3,787	2,429
Bihar	3,773	2,866	3,245	5,071	6,726
NBPDCL	1,865	1,394	1,700	2,487	3,081
SBPDCL	1,908	1,472	1,545	2,584	3,645
Chandigarh	0	0	0	0	0
Chandigarh PD	0	0	0	0	0
Chhattisgarh	1,559	3,453	4,293	4,167	4,102
CSPDCL	1,559	3,453	4,293	4,167	4,102
Dadra & Nagar Haveli	0	0	0	0	0
DNHPDCL	0	0	0	0	0
Daman & Diu	0	0	0	0	0
Daman & Diu PD	0	0	0	0	0
Goa	0	0	0	0	0
Goa PD	0	0	0	0	0
Gujarat	1,554	819	637	673	636
DGVCL	174	76	61	65	73
MGVCL	266	171	162	158	144
PGVCL	843	452	346	356	327
UGVCL	271	120	68	93	92
Haryana	30,017	24,720	19,304	13,005	6,864
DHBVNL	12,480	10,302	7,969	5,378	3,300
UHBVNL	17,537	14,419	11,335	7,628	3,564
Himachal Pradesh	4,882	5,008	5,228	5,382	5,549
HPSEBL	4,882	5,008	5,228	5,382	5,549
Jammu & Kashmir	0	0	0	0	0
JKPDD	0	0	0	0	0
Jharkhand	6,986	7,996	8,593	10,149	10,530
JBVNL	6,986	7,996	8,593	10,149	10,530
Karnataka	12,179	13,793	15,328	18,021	22,766
BESCOM	7,036	7,873	7,896	8,833	10,962
CHESCOM	1,193	1,579	1,836	1,815	2,408
GESCOM	848	1,044	884	1,151	2,208
HESCOM	2,329	2,374	3,624	4,986	5,913
MESCOM	772	922	1,088	1,237	1,276
Kerala	5,880	7,034	18,672	19,471	20,310
KSEBL	5,880	7,034	18,672	19,471	20,310
Lakshadweep	0	0	0	0	0
Lakshadweep ED	0	0	0	0	0
Madhya Pradesh	37,804	36,089	37,704	46,052	49,112
MPMaKVVCL	13,492	12,828	13,752	16,913	18,178
MPPaKVVCL	10,923	10,427	10,689	13,109	13,399
MPPoKVVCL	13,389	12,833	13,263	16,030	17,535
Maharashtra	21,111	27,264	29,242	35,197	39,086
MSEDCL	21,111	27,264	29,242	35,197	39,086
Manipur	139	268	270	266	262

MSPDCL	139	268	270	266	262
Meghalaya	350	636	591	593	624
MePDCL	350	636	591	593	624
Mizoram	32	0	0	0	0
Mizoram PD	32	0	0	0	0
Nagaland	0	0	0	0	0
Nagaland PD	0	0	0	0	0
Odisha	4,011	3,757	4,157	4,487	4,598
CESU	2,463	2,698	3,104	3,393	3,575
NESCO Utility	944	407	404	422	393
SOUTHCO Utility	170	208	216	225	216
WESCO Utility	434	444	433	447	415
Puducherry	74	106	120	156	179
Puducherry PD	74	106	120	156	179
Punjab	25,467	27,987	29,870	30,473	16,258
PSPCL	25,467	27,987	29,870	30,473	16,258
Rajasthan	80,746	73,518	63,564	54,538	48,934
AVVNL	26,658	23,965	20,479	18,634	15,565
JdVVNL	26,111	23,517	20,376	16,513	16,184
JVVNL	27,977	26,037	22,710	19,391	17,185
Sikkim	0	0	0	0	0
Sikkim PD	0	0	0	0	0
Tamil Nadu	88,782	92,693	1,01,295	1,13,438	1,24,413
TANGEDCO	88,782	92,693	1,01,295	1,13,438	1,24,413
Telangana	13,944	9,049	14,128	17,638	21,947
TSNPDCL	5,617	3,860	5,441	7,143	9,451
TSSPDCL	8,326	5,189	8,687	10,495	12,497
Tripura	160	357	477	466	414
TSECL	160	357	477	466	414
Uttar Pradesh	39,535	42,091	58,230	59,212	58,327
DVVNL	14,672	14,481	18,837	17,999	17,001
KESCO	2,033	2,367	2,194	2,063	2,010
MVVNL	7,498	7,976	11,859	12,292	12,544
PaVVNL	6,528	7,208	10,386	11,300	11,495
PuVVNL	8,804	10,059	14,954	15,558	15,277
Uttarakhand	1,380	2,008	2,211	2,173	1,902
UPCL	1,380	2,008	2,211	2,173	1,902
West Bengal	14,402	13,095	13,412	12,803	14,222
WBSEDCL	14,402	13,095	13,412	12,803	14,222
Private Sector	8,135	6,315	14,946	24,782	27,237
Delhi	8,135	6,315	5,192	4,995	5,631
BRPL	2,107	1,382	588	649	998
BYPL	2,120	1,552	1,334	1,233	1,174
TPDDL	3,907	3,381	3,271	3,113	3,459
Gujarat	0	0	3,162	3,549	3,677
Torrent Power Ahmedabad	0	0	2,526	2,890	3,038
Torrent Power Surat	0	0	636	658	639
Maharashtra	0	0	0	9,855	11,168
AEML Utton Brodook	0	0	0	9,855	11,168
Uttar Pradesh	0	0	0	0	0
NPCL	0	0	0	0	0 704
West Bengal	0	0	6,592	6,383	6,761
CESC	0	0	5,947	6,045	6,453
IPCL Grand Tatal	0	0	645	338	308
Grand Total	4,21,193	4,17,212	4,64,422	5,00,022	5,14,237

ANNEXURE REFERRED TO IN REPLY TO PART (f) OF UNSTARRED QUESTION NO. 887 ANSWERED IN THE LOK SABHA ON 21.07.2022

As on 31.03.2022
Status of Smart Metering System under IPDS for UDAY States
Sanction Details

_	1			
SI. No.	State	Utility	Total Sanctioned Cost with PMA (Rs.Cr)	No. of Nodes
1	Andhra Pradesh	APEPDCL	57.17	2,84,444
2	1	APSPDCL	5.02	25,000
3	Bihar	NBPDCL	70.49	3,50,700
4		SBPDCL	87.35	4,34,600
5	Chhattisgarh	CSPDCL	36.58	1,81,997
6	Gujarat	DGVCL	6.61	32,882
7		MGVCL	20.10	1,00,000
8		PGVCL	18.10	90,051
9		UGVCL	7.83	38,950
10	Himachal Pradesh	HPSEBL	27.27	1,35,716
11	Karnataka	CESCOM	66.90	3,32,850
12]	HESCOM	68.96	3,43,100
13	Kerala	KSEBL	64.68	3,21,800
14	Madhya Pradesh	MPPKVVCL- W	69.44	3,45,463
15	Maharashtra	MSEDCL	80.40	4,00,000
16	Punjab	PSPCL	17.71	88,100
17	Rajasthan	AjVVNL	37.96	1,88,860
18		JaVVNL	56.64	2,81,782
19		JoVVNL	19.53	97,158
20	Telangana	TSNPDCL	13.06	65,000
21		TSSPDCL	2.61	13,000
	Total		834.41	41,51,453